

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Petition No. 107/GT/2015**

**Date: 8.3.2016**

To,

General Manager (Commercial)  
NTPC Ltd., NTPC Bhawan  
Core-7, Scope Complex-7  
Institutional Area, Lodhi Road  
New Delhi-110 003

Sir,

**Subject:** Grant of interim tariff for Koldam Hydroelectric Power Project (4x200 MW) for the period from the COD of Units - I & II (18.7.2015) to 31.3.2019 – Petition No. 107/GT/2015

**Ref.:** Your Letter No. 01/CD/132/ Koldam dated 25.2.2016  
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With reference to your letter dated 25.2.2016 on the above mentioned subject, I am directed to inform that the time to file amended petition has been extended upto 30.6.2016. You are requested to ensure the filing of the same within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

**-Sd/-**  
B. Sreekumar  
Deputy Chief (Law)